करोड़ रुपये प्रति विधायक है। 'विधायक स्थानीय क्षेत्र विकास योजना' की राशि और 'सांसद स्थानीय क्षेत्र विकास योजना' की राशि लगभग समान हो गई है, जबिक आनुपातिक रूप से यह राशि लगभग 8 से 10 गुना होनी चाहिए। वहीं किसी राज्य सभा सांसद के लिए पूरे राज्य में विकास योजनाओं हेतु 5 करोड़ का सांसद स्थानीय क्षेत्र विकास कोष पर्याप्त नहीं है।

अतः आग्रह है कि 13 वर्ष पूर्व निर्धारित इस राशि पर पुनर्विचार करते हुए 'संसद सदस्य स्थानीय क्षेत्र विकास योजना' की राशि को बढ़ाकर 15 करोड़ रुपये प्रति सांसद किया जाना चाहिए। महोदय, आपके माध्यम से मेरा सरकार से आग्रह है कि MPLADS की राशि 15 करोड़ रूपये करने पर विचार करें।

MR. DEPUTY CHAIRMAN: The following hon. Members associated themselves with the Special Mention made by the hon. Member, Shri Neeraj Dangi: Shrimati Jebi Mather Hisham (Kerala), Dr. Kanimozhi NVN Somu (Tamil Nadu), Shri Sujeet Kumar (Odisha), A. A. Rahim (Kerala), Shri R. Girirajan (Tamil Nadu), Dr. John Brittas (Kerala), Shri K.R.N. Rajeshkumar (Tamil Nadu), Shrimati Sulata Deo (Odisha), Shri P. Wilson (Tamil Nadu), Shri M. Shanmugam (Tamil Nadu), Dr. Sasmit Patra (Odisha), Shri M. Mohamed Abdulla (Tamil Nadu), Dr. V. Sivadasan (Kerala), Shri Haris Beeran (Kerala) and Shri Sandosh Kumar P (Kerala).

## Government to intervene in the recent hike of import duty for exporters of oranges from Vidarbha region in Maharashtra to Bangladesh

DR. ANIL SUKHDEORAO BONDE (Maharashtra): Sir, you are aware that in Maharashtra State, Amravati and Nagpur Division is recognized as Vidarbha. It is also the highest orange-fruit producer and exporter in the country. Total 1,26,000 hectares of area is occupied for production of Oranges in Amravati and Nagpur Division. Around seven lakh metric tonnes of Oranges are produced in the season of Ambiya and Mriga bahar. The farmers and producer company exporters of this Division have yearly been exporting around 1.25 to 1.50 lakh metric tonnes of Oranges to Bangladesh. But, due to hike in Import Duty by Bangladesh Government from Rs. 32 to Rs. 62 per Kg, the Orange export to Bangladesh has totally been stopped this season. Due to multiple-time hikes in Import Duty and devaluation of currency of Bangladesh, total Orange export from Vidarbha has suffered. I urge upon the Government to look into the matter and impress upon the Government of Bangladesh to reduce the Import Duty or support Orange exporters by providing 25 to 30 per cent subsidy to continue Orange export to Bangladesh.

MR. DEPUTY CHAIRMAN: The following hon. Members associated themselves with

the Special Mention made by the hon. Member, Dr. Anil Sukhdeorao Bonde: Shri Dhananjay Bhimrao Mahadik (Maharashtra), Shri P. Wilson (Tamil Nadu), Shri M. Mohamed Abdulla (Tamil Nadu), Dr. Sasmit Patra (Odisha), Dr. John Brittas (Kerala) and Dr. Kanimozhi NVN Somu (Tamil Nadu).

## Demand for Tribal Circuit for Western Odisha under Swadesh Darshan Scheme (Kalahandi - Rayagada - Koraput — Kandhamal)

SHRI SUJEET KUMAR (Odisha): Sir, Odisha has the third highest concentration of tribals in India. The tribes have highly developed artistic skills, which are evident in their body paintings, ornaments, weaving, and wall paintings. The Swadesh Darshan Scheme underlines the possibility of a huge potential for better livelihood opportunities and improved quality of life of the tribals. Spread across districts, waterfalls, temples and wildlife sanctuaries adorn the state. The Majhighariani Temple in Rayagada; Gupteshwar Temple in Koraput as well as the city of Jeypore which is the commercial centre of the district; Dokaridara, Gudahandi Caves and Phurlijharan Waterfall in Kalahandi; and Mandasaru Gorge are some notable tourist attractions that can form a successful tribal circuit. The tribes in these areas face various development challenges and have extremely low annual incomes while working in the unorganized sector. The establishment of a tribal circuit under the Swadesh Darshan Scheme would enhance the livelihood of the people around these tourist sites by generating local employment opportunities. This provision would also improve tourist infrastructure, including transportation facilities between districts. An influx of tourists would enable local artists to share their culture and heritage with a wider audience, greatly expanding their reach. Sir, I urge the Central government to enhance the implementation of this provision under the Swadesh Darshan Scheme. This will aid in the development of the area, promote tourism, and bring socio-economic benefits to the State.

MR. DEPUTY CHAIRMAN: The following hon. Members associated themselves with the Special Mention made by the hon. Member, Shri Sujeet Kumar: A. A. Rahim (Kerala), Shri P. Wilson (Tamil Nadu), Dr. John Brittas (Kerala), Dr. Sasmit Patra (Odisha), Dr. V. Sivadasan (Kerala), Shrimati Sulata Deo (Odisha), Shri M. Mohamed Abdulla (Tamil Nadu) and Dr. Kanimozhi NVN Somu (Tamil Nadu).